

- (1) A copy of the Memorandum of Understanding for the year 1991-92 between the Educational Consultants India Limited and the Department of Education, Ministry of Human Resource Development (Hindi and English versions). [Placed in Library See No. LT—1584/92]
2. A copy of Annual Accounts (Hindi and English versions) of the University of Hyderabad for the year 1990-91 together with Audit Report thereon under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT—1585/92]
- (4) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1989-90 together with Audit Report thereon.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. LT—1586/92]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India for the year 1989-90 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sports Authority of India for the year 1989-90.
- (7) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library See No. LT—1587/92]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Calcutta for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Practical Training, Eastern Region, Calcutta, for the year 1990-91.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed in Library See No. LT—1588/92]

**Notification under Public Liability Insurance Act, 1991**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Kamal Nath, I beg to lay on the Table a copy of the Public Liability Insurance (Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 87(E) in GAZETTE of India dated the 6th February, 1992 under sub-section (3) of section 23 of the Public Liability Insurance Act, 1991. [Placed in Library See No. LT—1589/92]

**Annual Report and Review on the Working of the Hindustan Vegetable Oils Corporation Ltd, new Delhi for 1990-91**

THE MINISTER OF STATE IN THE